

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO. 3682
ANSWERED ON 9TH AUGUST, 2018

IMPROVING ROAD CONNECTIVITY FOR INDUSTRIAL DEVELOPMENT

3682. DR. KRISHAN PRATAP:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS
सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Union Government has asked the State Governments to improve road connectivity to ensure industrial development;
- (b) if so, the reaction of the State Governments thereto, State-wise;
- (c) whether the Government has provided financial assistance to Uttar Pradesh for improving road connectivity during the last three years and the current year; and
- (d) if so, the details thereof, year-wise?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) and (b) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

The Ministry had taken up detailed review of NHs network with a view to develop the road connectivity to Border areas, development of Coastal roads including road connectivity for Non-Major ports, improvement in the efficiency of National Corridors, development of Economic Corridors, along with integration with Sagarmala, etc., under proposed Bharatmala Pariyojana in consultation with State Governments, concerned Ministries/ departments of Central Government including Department of Industrial Policy & Promotion (DIPP). Development of important Industrial Corridors is also a part of this initiative. The Cabinet Committee on Economic Affairs (CCEA) approved the proposal for investment approval for Phase-I of “Bharatmala Pariyojana” during its meeting held on 24.10.2017.

(c) and (d) Year wise allocations of funds for development and maintenance of NHs during last three years and current year for the State of Uttar Pradesh and expenditure incurred are as follows:

(Amount in Rs. crore)

Year	Development		Maintenance & Repair	
	Allocation	Expenditure	Allocation	Expenditure
2015-16	1530.34	1527.74	229.85	229.21
2016-17	1849.02	1820.85	140.27	119.81
2017-18	1110.79	1106.96	88.53	56.51
2018-19 (So far)	1253.05	587.01	111.34	1.27

Apart from this, the Ministry also allocates funds for development of State Roads (non-Rural) under the Central Road Fund (CRF) Scheme and Economic Importance & Inter State Connectivity (EI& ISC) as per provisions of the CRF Act, 2000 amended by the Finance Act from time to time. Year wise accrual / allocation of funds under CRF, EI&ISC schemes during last three years and current year for the State of Uttar Pradesh and release / expenditure are as follows:

(Amount in Rs. crore)

Year	CRF		EI&ISC	
	Accrual / Allocation	Release ^{\$}	Allocation	Release / Expenditure
2015-16	227.69	227.69	*	68.77
2016-17	569.23	219.71	5.00	1.04
2017-18	587.07	890.24	115.00	103.29
2018-19 (So far)	662.60	-	60.00	19.42

* State wise allocation not made

\$- Release may be more than Accrual for the year due release of unspent balance of previous years

However, none of the above schemes are Central Assistance Schemes.
